

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 799
ANSWERED ON 21.07.2022

CENTRALLY SPONSORED SCHEME

799. DR. G. RANJITH REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state

(a) the details of centrally sponsored schemes and central sector schemes being implemented by the Union Government in the State of Telangana during the last five years and the current year, year, scheme and district-wise;

(b) the details of funds allocated, sanctioned, released and utilized for each of the above scheme during the last five years and the current year, year, scheme and district-wise;

(c) the details of physical targets set and achieved while implementing above schemes during the last five years and the current year, year-wise, scheme-wise, district-wise;

(d) whether Government has found any shortcomings while implementing the said schemes and if so, the steps taken by the Government to remove those shortcomings;

(e) whether there is time and cost overrun of any of the above scheme; and

(f) if so, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): The Ministry of Minority Affairs implements the following Central Sector Schemes and Centrally Sponsored Schemes across the country including in the State of Telangana for socio-economic and educational empowerment of six centrally notified minority communities namely Christians, Sikhs, Buddhists, Muslims, Parsis and Jains:

I. Central Sector Schemes

(A): Educational Empowerment Schemes:

(1) Pre-Matric Scholarship Scheme- Scholarship is provided to minority students from Class I to X, out of which 30% scholarship are earmarked for girls. Post-Matric

Scholarship Scheme- Scholarship is provided to minority students from Class XI to PhD., out of which 30% scholarship are earmarked for girls. Merit-cum-Means based Scholarship Scheme- Scholarship is provided to minority students for Professional and Technical courses, at Under Graduate and Post Graduate level, out of which 30% scholarship are earmarked for girls. All the three Scholarship schemes are on boarded on the National Scholarship Portal (NSP) and the scholarship amount is disbursed through Direct Benefit Transfer (DBT) mode.

(2) Maulana Azad National Fellowship Scheme – Under the scheme fellowship in the form of financial assistance is provided to minority candidates who clear the UGC-NET or Joint CSIRUGC-NET examination.

(3) Naya Savera - Free Coaching and Allied Scheme - The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ medical professional courses and various Competitive examinations.

(4) Padho Pardesh – Under the scheme interest subsidy is provided to students of minority communities on educational loans, for overseas higher studies.

(5) Nai Udaan - Support is provided to minority candidates clearing Preliminary examination conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC), Staff Selection Commission (SSC) etc.

(B): Employment Oriented Schemes:

(6) Seekho Aur Kamao - Skill development scheme for youth of 14 - 35 years age group and aiming at providing employment and employment opportunities, improving the employability of existing workers, school dropouts etc.

(7) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development). An effective platform to provide self-employment, market and opportunity to traditional artisans and craft persons from the minority communities. Hunar Haats are being organised across the Country to provide employment opportunities and markets to artisans/craftsmen.

(8) Nai Manzil - A scheme for formal school education & skilling of school dropouts or educated in community educational institutions like Madarasas.

(9) Nai Roshni - Leadership development of women belonging to minority communities and non-minority communities (not exceeding 25% of each batch).

(C): Special Schemes:

(10) Jiyo Parsi - Scheme for containing population decline of Parsis in India.

(11) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of India under the overall concept of Indian culture.

(12). i. Qaumi Waqf Board Taraqqiati Scheme (QWBTS) -The scheme is intended to help streamlining record keeping, introduce transparency, and to computerize the various functions/processes of the Waqf Boards.

ii. Shahari Waqf Sampatti Vikas Yojana (SWSVY)- Under this scheme, interest free loan to Waqf Boards (WBs)/Waqf Institutions is granted to various Waqf Boards and Waqf Institutions in the country for construction of economically viable building on the waqf land, such as commercial complexes, marriage halls, hospitals, cold storages etc.

II. Centrally Sponsored Schemes

(D): Infrastructure Development Scheme:

(13) Pradhan Mantri Jan Vikas Karyakram (PMJVK) - A Centrally Sponsored Scheme (CSS), is being implemented with the objective to develop infrastructure projects in identified area. The scheme is being implemented in all Districts of the country, including all Districts of Telangana , w.e.f. financial year 2022-23.

14. Scheme for Providing Education to Madarasas/Minorities (SPEMM)

Scheme for Providing Education to Madarasas/Minorities (SPEMM)" is a Centrally Sponsored Scheme, which has been transferred from the Department of School Education & Literacy (DoSEL), M/o Education to Ministry of Minority Affairs w.e.f. 1st April, 2021. The SPEMM comprises of two schemes namely (i) Scheme for Providing Quality Education in Madarasas (SPQEM) and (ii) Infrastructure Development in Minority Institutions (IDMI). The objective of the SPQEM scheme is inter alia, to encourage traditional institutions like Madrasas and Maktabas by giving financial assistance to introduce science, mathematics, social studies, Hindi and English in their curriculum so that academic proficiency for classes I-XII is attainable for children studying in these institutions. The process of modernization of traditional Madrasas and Maktabas is voluntary. Under IDMI, financial assistance is provided to Minority educational institutions (elementary/ secondary/senior secondary schools) as per Samagra Siksha norms to facilitate education of minorities by augmenting and strengthening school infrastructure in Minority Institutions.

The details of physical achievement and funds released for various schemes in the State of Telangana during the last 5 years is at Annexure.

(d) to (f): Schemes being implemented by Ministry of Minority Affairs are evaluated from time to time, by independent agencies to find out the impact of the schemes across the country and wherever necessary, further changes in the schemes are carried out so as to make the schemes more efficient in implementation and in effectiveness.

ANNEXURE

Annexure referred in reply to parts (b) & (c) of Lok Sabha Unstarred Question No.799 for answer on 21.07.2022 showing Physical Achievements and amount released/sanctioned for last Five years w.e.f. 2017-18 to 2021-22 in State of Telangana.

Name of the Scheme	Physical Achievements	Amount released/sanctioned (Rs. in Crore)
Scholarship	9,57,768	410.21
MANF	83	N.A.
Nai Roshni	675	0.22
Padho Pardesh	318	1.97
Free Coaching & Allied Scheme	1,750	7.72
Nai Udaan	13	0.03
Nai Manzil	5,607	14.27
Seekho aur Kamao	10,967	N.A
Pradhan Mantri Jan Vikas Karyakaram	70*	317.23
USTTAD	180	N.A

* School Buildings – 4
Residential School – 47
Hostel for School -/ITI/polytechnic - 8
Community Service Centre/Sadbhav Mandap/Community Hall -11
